

DAILY BOARD DATED 28/09/20

CORAM : H. H. THE SPECIAL JUDGE SHRI P. R. SITRE,

COURT ROOM NO.26

| Sr. No. | Case No. | Name of Parties | Advocate names |
|---------|-----------------------------------|-----------------------------------------------------------|---------------------------|
| 1. | SC 209/18 @ 279/18 @ 333/18 | Lisbon S. Lopes & Ors. V/s N. M. Joshi Marg P. Stn. | Adv. Ajay Thakur and ors. |

Sheristedar,
C.R.No.26.

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| Sr. No. | Case No. | Name of Parties | Name of Adv. |
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| 1. | NIA Spl. Case 01/16 | State (NIA) V/s Pragya Singh Thakur & Ors. | Adv. J. T. Mishra & Ors. |

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